

The Digital Health Records (Mandatory Use) Bill, 2025

SHRI SHAKTISINH GOHIL (Gujarat): Madam, I move for leave to introduce a Bill to mandate the use of digital health records for patients in government healthcare establishments, and for public servants, to ensure transparency, improve healthcare efficiency, and build a comprehensive health data ecosystem and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI SHAKTISINH GOHIL: Madam, I introduce the Bill.

The Sustainable Fashion (Promotion and Regulation) Bill, 2025

SHRI SUJEET KUMAR (Odisha): Madam, I move for leave to introduce a Bill to provide a framework for promoting sustainable fashion practices in the country, upholding environmental and social justice, and to establish a framework for transitioning the fashion industry towards a circular economy, and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SUJEET KUMAR: Madam, I introduce the Bill.

The Online Hate Speech (Prevention) Bill, 2024

SHRI VIKRAMJIT SINGH SAHNEY (Punjab): Madam, I move for leave to introduce a Bill to provide for the prevention and control of hate speech on online platforms, to promote digital harmony and responsible online behaviour, to define offences related to online hate speech and provide for penalties thereto, to create a regulatory framework for online platforms, and to provide for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI VIKRAMJIT SINGH SAHNEY: Madam, I introduce the Bill.